

†[PENSION TO JAWANS OF TERRITORIAL ARMY

*409. SHRI SURAJ PRASAD: Will the Minister of DEFENCE be pleased to state :

(a) whether Jawans of the Territorial Army are also given pensions by Government on the expiry of their term of service as in the case of the regular Army;

(b) if so, what are the rates of pension granted to various ranks from the soldiers to the officers in the Territorial Army; and

(c) if the reply to part (a) above be in the negative the reasons therefor and what steps are being taken by Government in this regard?]

रक्षा मंत्री (श्री जगजीवन राम) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) प्रादेशिक सेना पूर्णकालिक वृत्तिका प्राप्य करने के लिए अभिप्रेत नहीं है। मुख्यतः वह उन लोगों के लिए अभिप्रेत है जो पहले से रोजगार सहित हैं; और जो किसी अपाती स्थिति में देश की सेवा कर पाने के उद्देश्य से सैनिक प्रशिक्षण पाने के लिए फालतू समय निकाल सकते हैं। चूंकि एक प्रमथ अवधि के लिए निरन्तर सेवा के पश्चात् ही नियमित सेवा सेविवर्ग को सेव निवृत्ति पेन्शन प्रदान की जाती है, प्रादेशिक सेना के सेविवर्ग को पेन्शन का अधिकारी नहीं बनाया गया। तदपि कुल समग्रिकृत सेवा की अवधि से संबध वह अन्तिम उपदान के अधिकारी हैं।

†[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No, Sir.

(b) Does not arise.

(c) The Territorial Army is not intended to provide a full time career. It is primarily meant for persons who are in employment and can devote their spare time for military training with the object of serving the country in an emergency. As retiring pension to regular Army personnel is granted only after rendering a standard period of continuous service, personnel of the Territorial Army have not been made eligible for pension. They

†[] English translation.

are, however entitled to a terminal gratuity related to the length of aggregate embodied service.]

CANAL HEADWORKS IN PUNJAB AND HARYANA

*410. SHRI SULTAN SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names of canal headworks in Punjab and Haryana ;

(b) whether the Central Government propose to exercise some control over these headworks; and

(c) if not, which Government is controlling these headworks at present?

THE MINISTER OF IRRIGATION AND POWERS (DR. K. L. RAO) : (a) Nangal, Rupar, Harike, Ferozepur, Madhopur and Tajewala.

(b) and (c) The Madhopur headwork is under the control of Punjab Government. The Tajewala headwork is under the control of Haryana Government according to Section 79(1) of the Punjab Reorganisation Act, 1966 the Central Government was empowered to constitute a Board, called the Bhakra Management Board for the administration maintenance and operation of certain works including the four Headworks of Nangal, Rupar, Harike & Ferozepur. The control of Rupar, Harike and Ferozepur headworks has, however, not been handed over by the Punjab Government so far to the Bhakra Management Board

EXPORT OF TOBACCO

*411 SHRI MULKA GOVINDA REDDY: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the quantity of tobacco exported during 1969;

(b) whether it is a fact that huge quantities of tobacco is lying in the tobacco godowns of Guntur and other tobacco producing areas;

(c) if so, whether Government propose to increase the number of licence and the quantity for the export of tobacco; and

(d) if not, the measures proposed to be taken to dispose of the stocks of tobacco lying unsold in the country?